

DIVISION BENCH  
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/372(KB)2019  
IA(I.B.C)/917(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | SESA INTERNATIONAL LIMITED<br>VS<br>AVANI TOWERS PRIVATE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 7  |

**Appearance (via video conferencing/physically)**

Ms. Swati Dalmia, Adv.

] IA – 917/KB/2024

Ms. Neha Sinha, Adv.

**ORDER**

1. None for the Applicant.
2. List this matter **on 15.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**